

**GOVERNMENT OF INDIA**  
**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**  
 4<sup>th</sup> Floor, Room No.478, Hotel Samrat, Kautilya Marg Chanakyapuri, New Delhi-110021  
 Tel: +91-11-24102562, 26873411

No.3/7/2013/Vol-IV/Admn. /TDSAT/ 1581

Dated: 9<sup>th</sup> June, 2022

**VACANCY CIRCULAR**

Applications are invited for filling up the posts of Accounts Officer, Accountant, Court Master and Stenographer Gr. 'C'/PA in the office of Telecom Disputes Settlement & Appellate Tribunal(TDSAT), New Delhi on deputation/contract basis from suitable candidates, who fulfill the eligibility conditions as shown below :-

**(A) Eligibility and terms and conditions for appointment on deputation basis:**

Sl. No.	Name of the Post	No. of Post	Pay Level as per 7 <sup>th</sup> CPC	Eligibility Conditions
1.	Accounts Officer (Deputation Basis only)	1	Level -9 as per Pay Matrix of 7 <sup>th</sup> CPC	<p><b><u>Deputation:-</u></b>                      Officers of Courts/Tribunals, Central/State Government/ Union Territories/ autonomous or statutory organization/University/ Recognized Research Institution/:-</p> <p>(i) (a) holding analogous post on regular basis in the parent cadre or department;</p> <p>Or</p> <p>with two years regular service in the Level-8 of the 7<sup>th</sup> CPC pay matrix; Or</p> <p>(b) with three years of regular service in the Level-7 of the 7<sup>th</sup> CPC pay matrix</p> <p>And</p> <p>(c) Passed in SAS or equivalent examination conducted by any of the organized accounts departments;</p> <p>Or</p> <p>Successful completion of training in Cash and Accounts work in ISTM or equivalent and experience in Cash Accounts and Budget work.</p>
2.	Accountant (Deputation/ Contract)	1	Level -8 as per Pay Matrix of 7 <sup>th</sup> CPC	<p><b><u>Deputation:-</u></b>                      Officers of Courts/ Tribunals, Central/State Government/Union Territories/ autonomous or</p>

*Sign*



	<b>Basis)</b>			<p>statutory organization/ University/ Recognized Research Institution:-</p> <p>(i) (a) holding analogous post on regular basis in the parent cadre or department;</p> <p>Or</p> <p>with 2 years regular service in the Level-7 of the 7<sup>th</sup> CPC pay matrix; or</p> <p>(b) with 6 years regular service in the Level-6 of the 7<sup>th</sup> CPC pay matrix;</p> <p>And</p> <p>Passed in SAS or equivalent examination conducted by any of the organized accounts departments;</p> <p>Or</p> <p>Successful completion of training in Cash and Accounts work in ISTM or equivalent and experience in Cash, Accounts and Budget work.</p>
3.	<b>Court Master (Deputation/ Contract Basis)</b>	1	Level -8 as per Pay Matrix of 7 <sup>th</sup> CPC	<p><b>Deputation:-</b></p> <p>Officers of Courts/ Tribunals, Central/State Government/ Union Territories/ autonomous or statutory organization/ PSUs/ University/ Recognized Research Institution:</p> <p>(i) (a) holding analogous post on regular basis in the parent cadre or department;</p> <p>Or</p> <p>with 2 years regular service in the Level 7 of the 7<sup>th</sup> CPC pay matrix; or</p> <p>(b) with 6 years regular service in the Level-6 of the 7<sup>th</sup> CPC pay matrix;</p> <p><b>Note:</b> Preference will be given to Shorthand knowing persons.</p>
4.	<b>Stenographer Grade 'C'/ Personal Assistant (Deputation/Contract Basis)</b>	2	Level -6 as per Pay Matrix of 7 <sup>th</sup> CPC	<p><b>Deputation:-</b></p> <p>Officers of Courts/Tribunals, Central/State Government/ Union Territories/ autonomous or statutory organization/ PSUs/ University/ Recognized Research Institution/:</p> <p>(i) (a) holding analogous post on regular basis in</p>





				the parent cadre or department; Or with 10 years regular service in the Level 4 of the 7 <sup>th</sup> CPC pay matrix.
<p><b>Note 1:</b> The period of deputation in the post including the period of deputation in another ex-cadre post held immediately preceding in the same or some other organization/department of the Central Government shall ordinarily not exceed four years.</p> <p><b>Note 2:</b> The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.</p>				

The pay of the officer selected on deputation basis will be regulated in accordance with DOP&T, O.M. No.6/8/2009-Estt. (Pay II), dated 17.06.2010 as amended from time to time.

The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

The applications in the prescribed Proforma (**Annexure-I**) available on the website of TDSAT([www.tdsat.gov.in](http://www.tdsat.gov.in)), from eligible officers/officials who can be spared in the event of their selection may be forwarded through proper channel in the name of the Administrative Officer, TDSAT, Room No.478, 4<sup>th</sup> Floor, Hotel Samrat, Kautilya Marg, Chanakyapuri, New Delhi-110021, **within 03(three) weeks** of publication of this circular/advertisement on the website of the TDSAT/Employment News/Navbharat Times/The Hindustan Times along with (a) up-to-date photo copies of the annual confidential reports/APAR for the last five years; (b) Vigilance Clearance Report clearly indicating that no disciplinary or criminal proceedings are either pending or contemplated against the officer concerned; (c) Statement showing the minor/major penalties imposed, if any.

**(B) Eligibility and terms and conditions for appointment to the post of Accountant, Court Master and Stenographer Grade 'C'/ Personal Assistant on contract basis:-**

1. Retired officials who have superannuated/ about to superannuate from Courts/ Tribunals/Central/State Government/ PSUs/Autonomous bodies within six months from the last date of receiving the applications (i.e., 30 days of publication of these posts in the website of TDSAT/Employment News/ Navbharat Times/The Hindustan Times, may apply for the posts wherein applications have been invited for appointment on contractual basis.

**2. Remuneration:**

**(i) For officials retired from Central/State Government:-**

- (a) The remuneration of the officials retired from Courts/Tribunals, Central/State Govt. under **old pension scheme**, the monthly amount shall be admissible by deducting the basic pension from the last basic pay drawn at the time of retirement. The amount of remuneration so fixed shall remain unchanged for



the term of the contract. There will be no annual increment/percentage increase or any other kind of enhancement during the contract period.

- (b) The remuneration of the officials retired from Court/Tribunals, Central/State Govt. **under New Pension Scheme**, shall be fixed on the basis of **last basic pay drawn(at the time of retirement) minus 50% or last basic pay ÷ 2**, and the amount so arrived at shall be fixed as monthly remuneration.
- (c) **Transport Allowance:** Transport Allowance for the purpose of commuting between the residence and the place of work shall be allowed at the rates applicable to the appointee as drawn at the time of retirement.


(ii) **For officials retired from other than Central/State Government:**

The monthly remuneration shall be fixed as per the table given below:-

Sl. No.	Against the vacant Post of	Level	Transport Allowance (in Rs.)	Consolidated Remuneration (in Rs.)
1.	Accountant	1	3,600/-	40,000/-
2.	Court Master	1	3,600/-	40,000/-
3.	Steno. Gr. 'C'/Personal Assistant	2	36,00/-	35,000/-

3. Candidate(s) who wish to apply for more than one post should submit their application separately for each post in the prescribed proforma (**Annexure-II**).
4. Application may be submitted in prescribed proforma (**Annexure-II**) along with self-attested supporting documents so as to reach The Administrative Officer, TDSAT **within 03(three) weeks** of publication of this circular/advertisement on the website of TDSAT/Employment News/Navbharat Times/The Hindustan Times.

**Note:** The conditions of eligibility, length of service, experience etc. for any post(s) mentioned in this circular/advertisement can be relaxed at the sole discretion of the competent authority in TDSAT in deserving cases.

  
(Sujit Gangopadhyay)  
Administrative Officer





**PROFORMA FOR APPLICATION FOR THE POSTS IN THE  
TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT)  
ON DEPUTATION BASIS.**

Post applied for: \_\_\_\_\_

Grade of Pay & Pay Band: \_\_\_\_\_

(Level of pay as per pay fixation of 7<sup>th</sup> CPC)

Passport size  
photograph

1. Name of the Applicant: \_\_\_\_\_
2. Service to which you belong and date of entry in the Govt. Service: \_\_\_\_\_
3. Name and Address (with Tele No.) of Office where working at present: \_\_\_\_\_
4. Address for Correspondence: \_\_\_\_\_
5. Contacts: (a) Mobile \_\_\_\_\_  
(b) Landline \_\_\_\_\_  
(c) E-mail \_\_\_\_\_
6. Sex (Male/Female): \_\_\_\_\_
7. Date of Birth: \_\_\_\_\_
8. Date of Retirement: \_\_\_\_\_
9. Present post held: \_\_\_\_\_  
(a) Date of appointment in the present post: \_\_\_\_\_  
(b) Level and Pay w. e. f. \_\_\_\_\_  
(c) Whether the present post is held on deputation: \_\_\_\_\_  
(d) If yes, mention name of parent office, post held on regular basis and date of appointment thereon: \_\_\_\_\_
10. Educational Qualifications (Graduation onward):

Exams passed	University/ Instt. /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

11. Details of training undergone, if any: \_\_\_\_\_

*[Signature]*

12. Details of proficiency in computer: \_\_\_\_\_
13. Whether belongs to SC/ST/OBC: \_\_\_\_\_
14. Details of employment in chronological order (If needed, enclose a separate sheet duly authenticated by your signature in the format below):

Office/Instt/Org.	Post Held	Period		Nature of Appointment (Regular/Adhoc/ Deputation)	CPC/ Pay Scale/Grade Pay Level as per 5 <sup>th</sup> /6 <sup>th</sup> /7 <sup>th</sup> CPC	Nature of Duties
		From	To			

15. (a) Whether your are eligible as per prescribed eligibility criteria for the post applied(Yes or No): \_\_\_\_\_
- (b) If yes, indicate specific criteria being fulfilled: \_\_\_\_\_  
(both essential & desirable wherever applicable) \_\_\_\_\_

(Signature of the applicant)  
Name & Designation in Block Letters

Date:  
Place:

**Recommendation of the Competent Authority**

- i) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- ii) Certified that copies of last 5 years ACRs/APARs duly certified by a Gazetted Officer are attached.
- iii) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)  
Name : \_\_\_\_\_  
Designation: \_\_\_\_\_  
Office: \_\_\_\_\_

*File*



